

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 685/2017 in
O.A. No.564/2017

This the 19th day of January, 2018

***Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)***

Mukesh Kumar Chauhan,
s/o Mispal Singh,
Station Master, Safdarjung
Railway Station, Delhi Division,
Northern Railway, New Delhi.

(By Advocate: Sh.M.S.Saini)

...Applicant

Versus

1. Sh. R.K.Kulshreshtha,
General Manager,
Northern Railway,
New Delhi.
2. Sh. R.N.Singh
Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road,
New Delhi.

...Respondents

(By Advocate: Sh. Satpal Singh)

ORDER (ORAL)

By Hon'ble Mr. Raj Vir Sharma, Member (J)

During the course of hearing, learned counsel for respondents has handed over a copy of compliance affidavit. Let this affidavit be taken on record.

2. We have perused the compliance affidavit. Learned counsel for applicant also agreed that respondents have complied with the orders of this Tribunal.

3. Accordingly, CP is closed. Notices are discharged.

(Nita Chowdhury)
Member (A)

(Raj Vir Sharma)
Member (J)

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